

**GOVERNMENT OF INDIA**  
**MINISTRY OF PETROLEUM AND NATURAL GAS**  
**RAJYA SABHA**  
**QUESTION NO 09.11.2010**  
**ANSWERED ON**  
**HIKING OF PETROLEUM PRICES BY OMCs .**

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Shri Rajkumar Dhoot

Will the Minister of COALCOALCOALCOALCOALPETROLEUM AND NATURAL GAS be pleased to state :-

(a) whether it is a fact that different Public Sector Oil Marketing Companies (OMCs) have raised the prices of petroleum on different dates in October, 2010;

(b) if so, the details thereof ; and

(c) the reasons for not fixing prices of petrol and petroleum products uniformly at one point of time as in the past?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI JITIN PRASADA)

(a)&(b):The Public Sector Oil Marketing Companies (OMCs), have increased retail selling price of Petrol (at Delhi) in October, 2010 in the following manner:

(` /litre)

Date of Price revision Old Price as on 01.10.10

Revised Price IOCL 17.10.10 51.83 52.55 HPCL 17.10.10 51.84 52.55 BPCL 16.10.10 51.85 52.55 There have been no changes in the prices of other sensitive petroleum products, namely, Diesel, PDS Kerosene and Domestic LPG in October 2010.

(c):With effect from 26.6.2010, the pricing of Petrol has been made market determined both at the refinery gate and the retail level. As a result, the price of Petrol is no longer modulated by the Government and IOCL, HPCL and BPCL have the freedom to individually take decisions on price revisions based on market conditions and commercial considerations. x-x-x-x-x